

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/3(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Shriram Finance Ltd  
**NAME OF THE RESPONDENTS** : Om shakthi Travels Pvt Ltd  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. P Elayaraj Kumar for the Petitioner.

None for the Respondent.

As seen from the Affidavit of Service, despite service the Respondent did not appear. Repeated calls made. Even today neither the Respondent nor the Counsel for the Respondent is present.

Respondent is accordingly set as ex-parte.

List the petition for hearing on **18.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)